GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3568 TO BE ANSWERED ON 16TH MARCH, 2018

USE OF BANNED CHEMICALS AND FOOD ADULTERATION

3568. SHRIMATI V. SATHYA BAMA: SHRI HARISHCHANDRA CHAVAN: SHRI VIJAY KUMAR HANSDAK: SHRI RAYAPATI SAMBASIVA RAO: SHRI MANSHANKAR NINAMA: SHRI K.N. RAMACHANDRAN: SHRI LAXMI NARAYAN YADAV: SHRI PREM DAS RAI: SHRI RAM TAHAL CHOUDHARY: SHRI KANWAR SINGH TANWAR: SHRI JUGAL KISHORE: SHRI RAGHAV LAKHANPAL: SHRI SADASHIV LOKHANDE: SHRI PR. SENTHIL NATHAN: **SHRI B. SENGUTTUVAN:** SHRI BHARATHI MOHAN R.K.: SHRI DILIPKUMAR MANSUKHLAL GANDHI: SHRI DEVJI M. PATEL: SHRI SUNIL KUMAR SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has taken note of adulteration, use of banned chemicals and pesticides in vegetables, fruits, dairy products and other packaged food items in the country, if so, the punitive measures taken by the Government in this regard;

(b) the number of incidents of adulteration in food products, inspections/ raids carried out, cases registered, food products found unsuitable for human consumption and the persons convicted during the last three years and the current year, State/UT-wise;

(c) whether the Government has recently registered cases against erring persons/ food production companies, if so the details thereof and the present status in this regard;

(d) whether the Food Safety and Standards Authority of India (FSSAI) has requested the State Food Security Commission to ensure the compliance of prescribed regulations/norms for food security and increasing the monitoring of packaged food products and if so, the details thereof; and

(e) the further measures being taken to regulate the use of chemicals in the packaged food products and create consumer awareness regarding food products and the details of the steps taken for ensuring compliance of the prescribed regulation/norms by food manufacturing/ processing companies?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (c): Cases of adulteration, use of excess chemicals and pesticides in various food products have come to the notice of Food Safety and Standards Authority of India (FSSAI). As enforcement of provisions of Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder primarily rests with the State/UT Governments, FSSAI has asked Commissioners of Food Safety of all States/UTs periodically to take effective steps for ensuring compliance of the prescribed standards

Regular surveillance, inspection, monitoring and sampling of food products is being done by the Food Safety Officials in the States/UTs to check the compliance of the provisions of FSS Act, 2006, Rules and Regulations made thereunder. The data on food samples collected tested, found not conforming, cases launched, and convictions and penalties imposed during the last three years received from the States/UTs is at **Annexure-I**, **II and III** respectively.

(d): Yes. FSSAI has requested State/UT Governments from time to time for effective and rigorous enforcement activities in the States and UTs to ensure the quality and safety of food products including packaged food products. FSSAI is also taking up these issues with States/UTs through various platforms like Central Advisory Committee meetings and video conferences.

(e): FSSAI has prescribed Maximum Residues Limits (MRLs) of toxic substances, metal contaminants and residues of pesticides and antibodies in Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011. Government has approved an amendment to remove MRLs of Insecticides banned under Insecticides Act, 1968. FSSAI has also laid down maximum limits of chemicals such as preservatives, additives including permitted colours etc. in Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011. Potassium Bromate has been removed from the list of permitted additives.

Consumer is being educated about adulteration and steps for reducing harmful effects of pesticides. To combat adulteration in commonly adulterated food items, such as milk, spices and condiments, honey, water, Oils & Fats, FSSAI has also released a Detect Adulteration with Rapid Test (DART) booklet which is a compilation of common quick tests for detection of food adulterants at household by the citizens themselves so as to induce awareness among the consumers about food safety.Consumers are also being educated about importance of washing fruits and vegetables before consumption to avoid harmful effects of pesticides/insecticides residues in fruits and vegetables. FSSAI has also asked State Food Safety Commissioners to undertake awareness campaign on pesticides/insecticides residues in fruits and vegetables.

<u>Annexure-I</u>

		Annual	Public Labor	atory Testing Rep	ort for the y	ear 2014-2	015	
Sr. No.	Name of the State/ U.T.	Total No. of	No. of Samples Analysed	No. of Samples found adulterated	No. of Cases Launched		No. of Convictions/ Penalties	
		samples received	Analyseu	additerated and Misbranded	Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
1.	A & N Islands	17	16	4	0	0	0	14/ Rs.4,55,000
2.	Andhra Pradesh	2788	2788	290	338	78	0	Rs.51,63,020
3.	Arunachal Pradesh	292	258	29	2	14		7
4.	Assam	595	595	74	28	32	8	Rs. 70,000
5.	Bihar	1763	1320	7	-	16		5/ Rs. 38,000
6.	Chandigarh	102	102	5	5			Rs. 1,50,000
7.	Chhattisgarh	540	540	195	0	0	0	17
8.	Dadra & N.H	9	2	Samples are anal	ysed by Guja	rat State La	boratory	L
9.	Daman & Diu	65	65	3		3	,	3/ Rs.30,000
10.	Delhi	1484	1484	151	-			
11.	Goa	798	800	81	1	4	4	Rs. 4,35,000
12.	Gujarat	11981	11700	1243	37	464	30	178/Rs.56,13,50 0
13.	Haryana	2261	2261	222	14	247	6	Rs.3459808
14.	Himachal Pradesh	796	725	461	34	42	18	Rs.8,88,500
15.	Jammu & Kashmir	2592	2462	621	17	401	243	Rs.19,76,600
16.	Jharkhand	716	509	112	41	24		
17.	Karnataka	2154	2107	311	56			42
18.	Kerala	3085	2735	464	41	161	0	280/ Rs.72,39,700
19.	Madhya Pradesh	9532	9131	1412	127	716	418	418/ Rs.43,28,000
20.	Maharashtra	8663	6985	1162	869	1426	75	Rs.1,65,41,499
21.	Meghalaya	47	34	4	0	4	2	1/ Rs.10,000
22.	Nagaland	83	83	11	0	0	0	0
23.	Odisha	544	544	112	0	1		1
24.	Puducherry	1946	1946	39	0	0	0	0
25.	Punjab	8053	7860	1458	846		82	
26.	Rajasthan	3132	3031	747	158	222	116	Rs. 8,45,500
27.	Tamil Nadu	2939	2873	1047	64	486	203	Rs.34,99,700
28.	Telangana	363	312	32	4	24	11	10/ Rs.17,57,100
29.	Tripura	933	933	2	0	0	0	0
30.	Uttar Pradesh	14173	9605	4119		3489	186	1738/ Rs.5,98,08,106
31.	Uttarakhand	1971	1356	233	5	117	0	80/Rs.5,06,489
32.	West Bengal	120	120	65	0	17	0	1/Rs. 30,000
	Total:	84537	75282	14716	2687	7988	1402	2795/ Rs.11,28,45,522

Source: States/UTs

<u>Annexure-II</u>

	Annual Public Laboratory Testing Report for the year 2015-2016								
Sr. No	Name of the State/ U.T.	Total No. of samples	No. of Samples Analysed	No. of Samples found	No. of (Laund	hed	No. of Convictions/ Penalties		
		received	Analyseu	adulterated and Misbranded	Criminal	Civil	Convictio ns	Penalties/ Amount raised in Rupees	
1.	A & N Islands	156	156	25	0	0	0	Rs. 2,71,000	
2.	Andhra Pradesh	4860	4860	870	194	347	4	83/ Rs. 52,15,000	
3.	Arunachal Pradesh	290	290	30	0	28	0	5/ Rs. 15,000	
4.	Assam	503	503	72	10	80	2	4	
5.	Bihar	2032	1447	35	0	93	0	4/ RS. 20,000	
6.	Chandigarh	206	206	15		15	0	Rs. 10,52,000	
7.	Chhattisgarh	1026	1026	298	3	17	0	Rs. 85,000	
8.	Dadra & N.H	65	65	5	0	2	0	0	
9.	Daman & Diu	106	106	11	0	11	0	0	
10.	Delhi	1472	1472	239	149	0	0	Rs. 44,82,500	
11.	Goa	1132	1155	72	0	4	1	1/Rs. 5,000	
12.	Gujarat	15115	14891	1242	30	507	1	182/ Rs. 1,90,05,906	
13.	Haryana	2121	2063	180	7	149	0	111/ Rs. 27,43,600	
14.	Himachal Pradesh	415	390	53	22	12	25	Rs. 9,50,000	
15.	Jammu & Kashmir	1354	1215	334	1	335	215	Rs. 22,14,400	
16.	Karnataka	2894	2340	433		58	0	Rs. 4,36,000	
17.	Kerala	2364	2196	459	138	246	17	44 / Rs. 66,33,500	
18.	Madhya Pradesh	10035	9994	1311	82	879	36	447/ Rs. 4,48,26,000	
19.	Maharashtra	8841	8066	2195	190	418	24	186/Rs. 59,16,053	
20.	Manipur	67	67	0	0	8	8	8/ Rs. 1,64,000	
21.	Meghalaya	124	87	4	0	0	0	0	
22.	Mizoram	24	17	4	0	0	0	0	
23.	Nagaland	187	187	76		32	20	20/ Rs. 10,000	
24.	Odisha	211	211	61		2		1	
25.	Puducherry	827	827	11	0	1	0	1/Rs. 5,000	
26.	Sikkim	5	5	0	0	0	0	0	
27.	Tamil Nadu	1742	1783	607	107	308	23	202/ Rs. 58,90,800	
28.	Tripura	814	814	17		5	0	Rs. 2,750	
29.	Uttar Pradesh	17726	14833	7189	506	4864	164	2370/ Rs. 11,51,20,480	
30.	Uttarakhand	1073	1073	183	10	95	0	Rs. 15,35,000	
31.	West Bengal	154	154	102	1	13	0	0	
	Total:	77,941	72,499	16,133	1,450	8529	540	3,669/ Rs. 21,65,98,989	

Annexure-III

		Annual F	Public Labor	atory Testing F	Report for	the yea	r 2016-2017		
Sr.	Name of the	Total No.	No. of	No. of	No. of C	ases		victions/ Penalties	
No	State/U.T.	of	Samples	Samples	Launched				
		samples received	Analysed	found adulterated and	Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees	
4	A 11	4/07	1/07	Misbranded	150	00/	0	440/44407000	
1.	Andhra Pradesh	4687	4687	552	153	396	8	119/11107000	
2.	Arunachal Pradesh	302	302	10	1	8	0	12/Rs. 348400	
3.	Assam	536	526	67	3	23	0	2/Rs. 30000	
4.	Bihar	2507	2427	42	3	30	6	Rs. 73000	
5.	Chandigarh	251	251	19	2	14	1	Rs. 300000	
6.	Chhattisgarh	1693	1693	425					
7.	Dadra & N.H	44	44	3		3			
8.	Delhi	1155	1152	120	9	98	106	68/Rs. 3741500	
9.	Goa	920	874	111		5	1	1/Rs. 20000	
10.	Gujarat	11364	11329	839	46	513	2	Rs. 16681000	
11.	Haryana	2041	2033	188	18	243	14	71/ Rs. 2982170	
12.	Himachal Pradesh	351	315	57		35	23	Rs. 195000	
13.	Jammu &	3320	2952	1114	24	611	1	320	
	Kashmir	0020	_/0_			0.1.		020	
14.	Karnataka	2837	2837	341	26	112		112/ Rs. 2195900	
15.	Kerala	1899	1784	457	83	124	15	4/Rs. 375380	
16.	Madhya Pradesh	5675	5461	609	60	483	26	252/ Rs. 7427700	
17.	Maharashtra	10716	10030	2529	313	943	0	340/Rs 11080888	
17.	Manipur	207	207	30	0	30	0	5/ Rs. 520000	
10. 19.	Meghalaya	47	43	3	0	30	0	J7 K3. J20000	
20.	Mizoram	26	20	2	0	0	0		
20.	Nagaland	285	285	42	0	0	0	0	
21. 22.	Odisha	508	508	75	12	52	0	2/Rs. 20000	
22.	Puducherry	495	495	32	0	0	0	27 13. 20000	
23. 24.	Fuduciterry	493	495	32	0	144	0	Rs. 1410921	
24.	Punjab	4431	4054	2240	56	2		KS. 1410921	
25.	Rajasthan	5801	4923	1276	193	169	0	65/ Rs. 115557	
26.	Tamil Nadu	4080	3022	970	244	617	109	442/ Rs. 7898500	
27.	Telangana	1480	1480	330	103	85	15	17/Rs.504000	
28.	Tripura	173	173	12	0	6	0		
29.	Uttar Pradesh	19755	13567	5663	375	510 1	1273	2906/Rs.101962350	
30.	Uttarakhand	749	676	119	3	199		19/ Rs. 1004000	
31.	West Bengal	195	190	48	11	, ,	5	Rs. 200000	
51.	Total:	88,530	78,340	18,325	13,080		1605	4757/ Rs.17,01,93,266	

Source: States/UTs.